



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-155/2007/ 4448 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti M. Hussain,  
Civil Judge & Asstt. Sessions Judge  
and i/c District & Sessions Judge, Morigaon, Assam.

Dated Guwahati the 27<sup>th</sup> August, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No.ASJM/3043, dtd. 21.08.2019

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission w.e.f. the morning of 23.08.2019 till the morning of 24.08.2019, as prayed for. The Chief Judicial Magistrate, Morigaon and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-155/2007/ 4450 4449 /A, dated 27.8.19

Copy to:

1. The Chief Judicial Magistrate, Morigaon.
2. ✓ The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rdas